

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1264  
ANSWERED ON:08.08.2011  
EFFECTS ON ENVIRONMENT DUE TO ECONOMIC DEVELOPMENT  
Aaron Rashid Shri J.M.;Yadav Shri Dinesh Chandra

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has taken a decision to ascertain the effects on environment owing to present economic development activities;
- (b) if so, the facts in this regard;
- (c) the agency appointed to have this assessment done;
- (d) the time by which this assessment work is targeted to be completed; and
- (e) the criteria for determining the target period in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The Environment Impact Assessment (EIA) Notification of 2006, under the Environment (Protection) Act, 1986 mandates prior environmental clearance for various projects, activities and processes for minimizing the environmental impacts which basically arise due to economic development. The stipulated environmental conditions are required to be implemented by the project proponent.
- (c) The Expert Appraisal Committees constituted under the EIA Notification, 2006 appraise the developmental projects listed in the Schedule to said Notification.
- (d) & (e) The project wise environment impact assessment is a continuous process under EIA Notification, 2006.